## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

STARRED QUESTION NO:18
ANSWERED ON:24.07.2000
FUNDS FOR PROMOTION OF YOUTH AFFAIRS AND SPORTS
MOHAMMED SHAHABUDDIN:T. GOVINDAN

### Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government have received any requests from different States seeking central assistance for promotion of Youth Affairs and Sports during each of the last three years and the current year;
- (b) if so, the details thereof alongwith the funds made available to each State under centrally sponsored schemes during the said period, year-wise and State-wise; and
- (c) the details of funds utilized by each State out of the total allocation made during the said period under each scheme?

# **Answer**

THE MINISTER OF YOUTH AFFAIRS & SPORTS AND MINES (SHRI SUKHDEV SINGH DHINDSA)

(a),(b) & (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a), (b) & (c) OF LOK SABHASTARREDQUESTIONNO.18 FOR 24.07.2000 REGARD IN GENERAL FOR TOWN FOR TOWN

(a) & (b): The Ministry of Youth Affairs & Sports implements two Centrally Sponsored Schemesviz. National Service Scheme and Scheme of Grants for Creation of Sports Infrastructure. In the case of National Service Scheme, Central Government releases grants to State Governments / Union Territories in the ratio of 7:5 except in the case of Jammu & Kashmir & Union Territories without Legislatures. In the latter case, the entire expenditure is met by the Central Government. The grants under this Scheme are given on the basis of enrolment of NSS Volunteers.

In the case of Scheme of Grants for Creation of SportsInfrastructure, financial assistance is rendered to the State Governments / Union Territories in the ratio of 50:50 except in the case of Special Category States (10in number – 7 North Eastern States plus Sikkim, Himachal Pradesh and Jammu & Kashmir). Special Category States are given assistance in the ratio of 75:25.

The details of grants made available during the last three financial years and the current year, State-wise, year-wise and Scheme-wise are given in Annexures I and II respectively.

(c): Since the grants are released to the State Governments, the accounts of which are audited by the respective Accountant General's Offices, the utilization certificates from the State Government are normally received as soon as these accounts are audited. However, there is often a time-lag between the release of funds and the submission of utilisation certificates by the States / UTs.

### ANNEXURE - I

ANNEXURE REFERRED TO IN THE STATEMENTN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. FOR 24.07.2000 BYS/SHRIMOHD.SHAHABUDDIMANDT. GOVINDAN REGARDINGUNDSFORPROMOTIONOF YOUTH AFFAIRS AND SPORTS

### NATIONAL SERVICE SCHEME (NSS):

| S.NO | STATE/UT          | 1997-98 1   | 998-99 1999 | -2000 2000- | -2001       |
|------|-------------------|-------------|-------------|-------------|-------------|
| 1.   | ANDHRA PRADESH 1  | .,49,89,333 | 1,49,89,333 | 1,54,00,0   | 1,25,12,500 |
| 2.   | ASSAM             | 23,10,000   | NIL         | NIL         | NIL         |
| 3.   | ARUNACHAL PRADESH | 1,60,417    | 1,60,417    | 1,66,833    | 1,25,125    |
| 4.   | BIHAR             | 55,56,833   | NIL         | NIL         | NIL         |

| 5.  | GUJARAT          | 83,41,666                   | 83,41,667   | 89,83,333       | 72 <b>,</b> 66 <b>,</b> 875 |
|-----|------------------|-----------------------------|-------------|-----------------|-----------------------------|
| 6.  | GOA              | 7,70,000                    | 7,70,000    | 8,47,000        | 6 <b>,</b> 73 <b>,</b> 750  |
|     |                  |                             |             |                 |                             |
|     |                  |                             |             |                 |                             |
| 7   | HARYANA          | 57,75,000                   | 57,75,000   | 62,88,333       | 51,97,500                   |
|     |                  |                             |             |                 |                             |
|     |                  |                             |             |                 |                             |
| 8.  | HIMACHAL PRADESH | 33,36,666                   | NIL         | 36,31,833       | 28,87,500                   |
|     |                  |                             |             |                 |                             |
|     |                  |                             |             |                 |                             |
| 9.  | JAMMU & KASHMIR  | 15,40,000                   | 15,40,000   |                 | 16,50,000                   |
| 10. | KARNATAKA        | 1,02,66,666                 | 1,54,00,000 |                 | 33 1,34,75,000              |
| 11. | KERALA           | 89 <b>,</b> 63 <b>,</b> 333 | 89,83,000   | 1,02,46,6       | 67 8,18,249                 |
| 12. | MADHYA PRADESH   | 1,05,23,33                  | 3 1,15,50,0 | 000 1,15,5      | 0,000 86,62,500             |
| 13. | MANIPUR          | 6,54,500                    | 9,11,167    | 9,62,500        | 7,70,000                    |
| 14. | MAHARASHTRA      | 2,25,86,667                 | 2,25,86,66  | 7 2,38,70,      | 000 1,92,50,000             |
| 15. | MEGHALAYA        | 8,98,333                    | 8,98,333    | NIL             | 7,70,000                    |
| 16. | NAGALAND         | 2,56,667                    | 2,56,667    | 2,82,333        | 2,88,750                    |
| 17. | MIZORAM          | 19,25,000                   | 19,25,000   | 20,53,333       | 16,35,750                   |
| 18. | ORISSA           | 1,05,87,500                 | 1,05,87,500 |                 | 00 86,62,500                |
| 19. | PUNJAB           | 1,09,08,333                 | 1,41,16,667 |                 | 67 1,05,87,500              |
| 20. | RAJASTHAN        | 89,83,333                   | 1,05,87,500 |                 | 167 91,43,750               |
| 21. | SIKKIM           | 3,85,000                    | 3,85,000    |                 | 3,17,625                    |
| 22. | TAMILNADU        | 1,92,60,667                 | 1,92,60,667 |                 | 00 1,63,62,500              |
| 23. | TRIPURA          | 12,83,333                   | 12,83,333   | 14,11,667       |                             |
| 24. | UTTAR PRADESH    | 1,54,00,000                 |             |                 | 000 1,55,34,750             |
| 25. | WEST BENGAL      | 38,50,000                   | 38,50,000   |                 | NIL                         |
| 26. | ANDAMAN & NICOBA |                             | 55,000      |                 |                             |
| 27. | CHANDIGARH       | •                           | •           |                 |                             |
|     |                  | 13,20,000                   |             |                 | 10,72,500                   |
| 28. | DELHI            | 59,03,333                   | NIL         |                 | NIL                         |
| 29. | PONDICHERRY      |                             | IL 8,34,1   |                 |                             |
| 30. | LAKSHADWEEP      |                             | 66,000      |                 |                             |
| 31. | DADAR & NAGAR    | 88,000                      | 88,000      | 88 <b>,</b> 000 | 66,000                      |
|     | ÆLI              |                             |             |                 |                             |
| 32. | DAMAN & DIU      | 1,32,000                    | 1,32,000    | 1,45,200        | 1,08,900                    |
|     |                  |                             |             |                 |                             |

#### ANNEXURE-II

18.

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ANNEXURE REFERRED TO IN THE STATEMENT IN REPLY TO PARTS (#) NO.1 FOR 24.07.2000 BYS/SHRIMOHD.SHAHABUDDIMANDT. GOVINDAN REGARDING FUNDS FOR PROMOTION OF YOUR AFFAIRS AND SPORTS

### SCHEME OF GRANTS FOR CREATION OF SPORTS INFRASTRUCTURE:

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Sl.N State/UT 1997-98 1998-99 1999-2000 2000-2001
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Andhra Pradesh 45,00,000
      Arunachal Pradesh
                                      15,00,000
2.
                            Nil
                      33,00,000 2,00,000 2,50,875 1,75,500
3.
      Assam
                     Nil
                                23,79,000
      Bihar
                                       Nil
                      Nil
                                Nil
      Goa
                      7,12,000 10,80,000 67,04,800
6.
      Gujarat
                    51,94,500 9,30,600
    Haryana
8.
      Himachal Pradesh
                           95,05,275 29,74,820 10,00,000
9. Jammu & Kashmir 38,90,000 Nil
                                       88,775
                      73,24,850 21,39,350 83,15,850 45,00,000
10.
      Karnataka
                      40,99,170 2,04,300 6,39,518 20,83,000
21,60,000 5,00,000 41,47,000
15,80,000 26,00,000 44,04,800
11.
      Kerala
12.
      Madhya Pradesh
13.
     Maharashtra
14.
                      10,00,000 Nil
                                        17,00,000
      Manipur
15.
      Meghalaya
                      Nil
                                 Nil
                                 21,54,900
16.
      Mizoram
                      Nil
                      30,00,000 70,00,000 1,10,00,000
17.
      Nagaland
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Nil

Nil

| 19.<br>20<br>21. | Punjab<br>Rajasthan<br>Sikkim | Nil<br>8,21,200<br>8,10,000 |                 | 2,24,72,0<br>5,59,15<br>27,606 |      |      |
|------------------|-------------------------------|-----------------------------|-----------------|--------------------------------|------|------|
| 22.              | Tamilnadu                     | 25,52,400                   | 60 <b>,</b> 650 | 20,93,915                      |      |      |
| 23.              | Tripura                       | 1,23,67,50                  | 0 Nil           | 76,95,5                        | 00   |      |
| 24.              | Uttar Pradesh                 | 21,50,000                   | 15,00,000       |                                | 50,0 | 00/- |
| 25.              | West Bengal                   | Nil                         | 1,46,000        |                                |      |      |
| 26.              | Delhi                         | Nil                         | 8,11,000        | 16,00,00                       | 0    |      |
| 27.              | A&N Islands                   | Nil                         | Nil             | Nil                            | Nil  |      |
| 28.              | Chandigarh                    | 17,50,000                   | Nil             | Nil                            | Nil  |      |
| 29.              | Dadar & Nagar Ha              | veli Nil                    | Nil             | Nil                            |      | Nil  |
| 30.              | Daman & diu                   | 2,82,000                    | Nil             | Nil                            | Nil  |      |
| 31.              | Pondicherry                   | Nil                         | Nil             | Nil                            | Nil  |      |
| 32.              | Lakshadeep                    | Nil                         | Nil             | Nil                            | Nil  |      |